

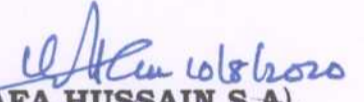
**OFFICE OF
THE PRL. DISTRICT & SESSIONS JUDGE,
RAICHUR, DATE: 10.08.2020.**

CLOSURE NOTIFICATION

It is hereby notified to the Learned Judicial Officers, staff of the courts of Prl./Addl./II-Addl. District & Sessions Courts, Prl. Senior Civil Judge & CJM, I-Addl. and II-Addl. Senior Civil Judge & JMFC Courts and Prl./Addl./II-Addl. Civil Judge & JMFC Courts at Raichur, Learned Advocates/District Government Pleader/Public Prosecutors/Litigants/Public/Party-in-person, Raichur that the Judicial and Administrative functions of the above said courts is hereby suspended for a day Viz. on **August 11th 2020** for sanitization of entire District Court complex of Raichur due to unavoidable circumstances.

All the cases listed in the above courts on 11.08.2020 shall be adjourned through bulk posting and listed after three weeks.

OW NO 1869/2020


(**MUSTAFA HUSSAIN S A**),
Prl. Dist. & Sessions Judge,
RAICHUR.

**Copy submitted to the Hon'ble Registrar General,
High Court of Karnataka, Bengaluru for information and necessary action.**

Copy to for information and necessary action to:-

1. The Addl. District & Sessions Judge, Raichur.
2. The II Addl. District & Sessions Judge, Raichur.
3. The Prl/I-Addl. and II-Addl. Senior Civil Judge & JMFC, Raichur.
4. The Member Secretary, DLSA, Raichur.
5. The Prl/Addl./II-Addl. Civil Judge & JMFC, Raichur.
6. The President, Bar Association, Raichur.
7. The Public Prosecutors/Senior APPs/APPs, Raichur.
8. The District Government Pleader, Raichur.
9. The Superintendent of Police, Raichur.
10. The Superintendent, District Prison, Raichur.
11. Office file.